

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 607**  
(TO BE ANSWERED ON 07.12.2023)

**ROZGAR MELA**

**607 SHRI IRANNA KADADI:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government has details of number of people who got appointment letters under Rozgar Mela in last three years and if so, the detail thereof;
- (b) whether Government has department-wise details on jobs provided in Karnataka under Rozgar Mela in last three years, if so, the detail thereof;
- (c) whether Government has any mechanisms in place to address concerns or grievances of candidates who may not have been selected, if so, the detail thereof; and
- (d) whether Government has undertaken steps to ensure transparency and fairness of the appointment process during the Rozgar Melas, if so, the detail thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) & (b): Rozgar Mela was launched by Hon'ble Prime Minister on 22.10.2022 and new appointees are inducted into various Central Ministries/ Departments/ Central Public Sector Undertakings (CPSUs)/ Autonomous Bodies including Health & Education Institutes, Public Sector Banks, States etc.

Details of appointments made are maintained by the respective Ministries/ Departments/ Organisations/States etc.

(c): Recruitments are made by respective Central Ministries/ Departments/ Central Public Sector Undertakings (CPSUs)/ Autonomous Bodies including Health & Education Institutes, Public Sector Banks etc., either directly or through recruitment agencies such as Staff Selection Commission (SSC), Union Public Service Commission (UPSC), Railway Recruitment Board (RRB), Institute of Banking Personnel Selection (IBPS) etc., with an inbuilt mechanism to address the grievances of the candidates.

(d): Government has taken various steps to ensure transparency and fairness of appointments by simplifying the selection process and leveraging technology including reduction in the number of examination tiers, shortening of the examination cycle, conduct of computer based exams in place of paper based exams, abolition of interviews for lower level posts and introduction of regional languages in SSC Exams.

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